



2026:AHC:39615-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 2689 of 1985

Ram Dhani

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	R.S.Shukla
Counsel for Respondent(s)	:	D.G.A.

Court No. - 43

HON'BLE SALIL KUMAR RAI, J.

HON'BLE DR. AJAY KUMAR-II, J.

In light of the office report dated 06.04.2021, the appeal is ***dismissed*** as abated against the sole appellant.

Let the file of the case be consigned to records after remitting back the trial court records to the concerned court.

(Dr. Ajay Kumar-II,J.) (Salil Kumar Rai,J.)

February 23, 2026

Vipasha